

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

**UNSTARRED QUESTION NO. †3864
TO BE ANSWERED ON FRIDAY, THE 25TH MARCH, 2022**

PENDING CASES OF ROAD ACCIDENTS AND INSURANCE CLAIMS

†3864. SHRIMATI RAMA DEVI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the cases pertaining to road accidents and settlement of related insurance claims take a long time for disposal in the courts;**
- (b) if so, the reasons therefor;**
- (c) the number of such cases pending in the country as on date, State/UT-wise including Bihar;**
- (d) the number of cases pending for more than five and ten years;**
- (e) whether the Government has taken any corrective steps in this regard; and**
- (f) if so, the details thereof?**

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a) to (f): The information is being collected and will be laid on the Table of the House.
